(3)

_	Declaration of Assets and Liabilities	
21 2 2 Toll	Year 2022-23	
3	I, Pandam Kr. Single, son/daughter/wife of Lule Ganesh Pd. Sold Jede Jaken Sabha Service and presently working as Deputy Seer of Large	y
150	Viged 59 years, belonging to Bihau Vigham Sabha	
P	service and presently working as Deputy Seer of and	
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Sigh Di) Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5 Lakh	6 Lakh			
(iii)	Bonds, SP Debentures and Shares in companies	HOFC ABSLMNI XITPON M Miral 172	C COMKON, F	Ds 18,000f	l.n	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI 178				
(v)	Motor Vehicles (details of make, etc.)	Ford Figo BR-01B M.Cyc	y-8809 le -BR-01-	6367		
(vi)	Jewellery (give details of weight and value)	10 gm	250 gn	W	Ť	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

16/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	SIX	brother of Boylor	Koind	P.	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	3 Kart Boun	1767.6 0100000 669 6100009	y Saft burkhatan Hasran	0-279 10-1659	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ash Mer	e, Ash	J Vrinda lagas ne sana Dig 1944 (2B 45,00,000	van Gazi es Ramxlo hg Road HK) Kakh	lou grŝ
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	-p-Flands	20 20 20 20 20 20 20 20 20 20 20 20 20 2
(ii) Loans from financial institutions	χ.	
(iii) Government Dues: (a) dues to departments dealing with government accommodation	χ.	
(b) dues to departments dealing with supply of water	^	
(c) dues to departments dealing with supply of electricity	X	
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

LI VII AI AISTA	(d) dues t	o departn	nents	
	dealing wi	ith telepho	ones	44 hadananingan and an analysis and an analysi
	(e) dues t			
	dealing with government transport (including			
aircraft and helicopters)				
	(f) Other dues, If any		ny .	
(b)	(i) Income	e Tax incli	uding 1	1. 2022-23
(-)	(i) Income Tax including A surcharge [Also indicate		icate /	14-7022
	the assessment year upto		ir upto	7-2022-23 3,26,7751-
	which Income Tax Return filed. Give also Permanent			10 0:0:0011
	Account N			AKXPS 2020H
	(ii) Wealt			
	Indicate t			
	year upto		ealth	
	Tax retur	Tax [Onl	y In	
		roprietary		
	business]			
	(iv) Prope	erty Tax		
	CPF/PRAN N	o. :-	-	13/BLA - 179
Gend	er	:-	M	(M/F)
Date	of Birth	:		9 0 1 1 9 6 4 (DD/MM/YY
Maria	eleania.			1
Class	s/Group	:-	(A)7	7 (A/B/C)
Cadn	e	- 1-	Boh	as Legislasive Assembly ame e.g. B.A.SBihar Administrative Service,
			/Full Na	ame e.g. B.A.SBihar Administrative Service,
			1.75 (2.77)	
			B.S.S.	; Bihar Secretariat Service etc.)
Home	e District	1*		Banka
	V20 (2000) (300		the state of the s	The control of the co
10.00	I hereby wledge and		tnat t	the above details are true to the best of m
KIIO	mieuge and			
				Q
				Signature
				Name of Employee: Roundayan Kr. Shall
	D			Name of embloyee: 1757/37544419219219219219
Place	e Patog	aparages .		Designation: Defuty Seevetary Department: Bitur Viaham Sabta
	- ایمام	0		Ril at Midday & Kha
Date	15/2/2	3		Department:L.)///L.V.J.CI.V.V

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.